

**In the court of Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore  
Case List dated 07.07.2020**

<b>1<sup>st</sup> Session</b>	<b>2<sup>nd</sup> Session</b>
<b>Arguments/Hearing</b>	<b>Arguments/Hearing</b>
1. CC. 584/2014	1. Cr.61/2020
2. CC. 2987/2016	2. Cr.302/2019
3. CC. 2540 /2017	3. Cr.34/2020
4. CC. 5218/2017	4. C.misc.637/2016
5. CC. 3544/2016	<b>Objection</b>
6. CC. 5958/2019	1. CC.9699/2019
7. PCR.307 /2019	
8. PCR.784/2019	<b>Hearing before charge</b>
9. PCR.459/2014	1. CC.7905/2016
10. Cr.340/2017	2. CC.2323/2019
	3. CC.6502/2019
	4. CC.6576/2019
	5. CC.11183/2019

**Sd/-  
Addl.Chief Judicial Magistrate,  
Bangalore Rural District, Bangalore**

**Note:**All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnataka